

Office of Directorate General of Foreign Trade
New Delhi -0

Para 4.7 Decision(DRAFT)

MEETING NUMBER : 23/82-ALC4/2009 MEETING DATE : 01.09.2009

The Meeting No.23/82 in the year 2009-10 to consider the cases under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2004-09 pertaining to products falling in Chapter 29 and 30 scheduled to be held on 01.09.2009 was actually held on 08.09.2009 under the Chairmanship of Jt. DGFT, Shri Anil Aggarwal in his chamber.

Following members were present:-

1. Shri Shaish Kumar, IA, DIPP
2. Shri D.N. Mathur, Dy. IA, Department of Pharmaceuticals
3. Shri Rajinder Pal Singh, Dy. DGFT
4. Shri Shyam Lal, FTDO

At the outset, minutes of Norms Committee Meeting No.16/82 dated 14.07.2009, 17/82 dated 21.07.2009 and 18/82 dated 28.07.2009 were ratified by the Committee.

Case No.A-111	M/S SMB Corporation of India			
Norms Committee Meeting No.23/10	F.No.01/82/050/00046/AM09			
Meeting Date: 01.09.2009	RA F.No.03/95/040/01228/AM07			
Adv.Lic.No.0310415594 dated 12.01.2007				
Committee considered case as per agenda and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
SURGICAL SUTURE, NON-ABSORBABLE COATED BRAIDED SILK SUTURE (QTY- 3000 DOZEN) USP / BP STANDARD, GAUGE SIZE 2/0, BLACK, 75CM LENGTH ATTACHED TO A 13 MM (APPROX.) CURVED ROUND BODIED EYELESS NEEDLE .EACH STERILE SUTURE PACKED INDIVIDUALLY IN PEEL OPEN FOIL AND PEEL / TEAR OPEN WRAP AND LABELED ACCORDINGLY.	29527.200 Yards	1.	BLACK BRAIDED SILK SILICON COATED SUTURE STANDARD	Net to Net with Accountability clause
		2.	CHEVRON POUCHES PLAIN UNCOATED TYVEK EZ PEEL FILM STANDARD	As per packing policy or as applied for, whichever is less.
SURGICAL SUTURE, NON-ABSORBABLE BRAIDED SILK SUTURE (QTY - 5000 DOZEN) BP/USP STANDARD OR EQUIVALENT STANDARDS ,GAUGE SIZE 2/0,BLACK,75CM LENGTH ATTACHED TO A 13MM	49212.000 Yards	1.	BLACK BRAIDED SILK SILICON COATED SUTURE STANDARD	Net to Net with Accountability clause
		2.	CHEVRON POUCHES	As per packing

(APPROX.)CURVED CUTTING EYELESS NEEDLE AND STERILE . EACH STERILE SUTURE PACKED INDIVIDUALLY IN PEEL / TEAR OPEN FOIL PACK AND LABELED ACCORDINGLY.			PLAIN UNCOATED TYVEK EZ PEEL FILM STANDARD	policy or as applied for, whichever is less.
SURGICAL SUTURE, NON-ABSORBABLE BRAIDED SILK SUTURE (QTY - 4400 DOZEN) BP/USP STANDARD OR EQUIVALENT STANDARDS ,GAUGE SIZE 2/0,BLACK,75CM LENGTH ATTACHED TO A 16MM (APPROX.)CURVED CUTTING EYELESS NEEDLE AND STERILE . EACH STERILE SUTURE PACKED INDIVIDUALLY IN PEEL / TEAR OPEN FOIL PACK AND LABELED ACCORDINGLY.	43306.500 Yards	1.	BLACK BRAIDED SILK SILICON COATED SUTURE STANDARD	Net to Net with Accountability clause
		2.	CHEVRON POUCHES PLAIN UNCOATED TYVEK EZ PEEL FILM STANDARD	As per packing policy or as applied for, whichever is less.
SURGICAL SUTURE, NON-ABSORBABLE COATED BRAIDED SILK SUTURE (QTY - 3750 DOZEN) BP/USP STANDARD OR EQUIVALENT STANDARDS ,GAUGE SIZE 2/0,BLACK,75CM LENGTH ATTACHED TO A 20 MM (APPROX.) HALF CIRCLE ROUND BODIED EYELESS NEEDLE AND STERILE . EACH STERILE SUTURE PACKED INDIVIDUALLY IN PEEL / TEAR OPEN FOIL PACK AND LABELED ACCOR	36909.000 Yards	1.	BLACK BRAIDED SILK SILICON COATED SUTURE STANDARD	Net to Net with Accountability clause
		2.	CHEVRON POUCHES PLAIN UNCOATED TYVEK EZ PEEL FILM STANDARD	As per packing policy or as applied for, whichever is less.
SURGICAL SUTURE, NON-ABSORBABLE BRAIDED SILK SUTURE (QTY - 3000 DOZEN) BP/USP STANDARD OR EQUIVALENT STANDARDS ,GAUGE SIZE 2/0,BLACK,75CM LENGTH WITH EACH END ATTACHED TO A 16MM (APPROX.)CURVED CUTTING (DOUBLE ARM) EYELESS NEEDLE AND STERILE . EACH STERILE SUTURE PACKED INDIVIDUALLY IN A PEEL / TEAR OPEN FOIL PACK A	29527.200 Yards	1.	BLACK BRAIDED SILK SILICON COATED SUTURE STANDARD	Net to Net with Accountability clause
		2.	CHEVRON POUCHES PLAIN UNCOATED TYVEK EZ PEEL FILM STANDARD	As per packing policy or as applied for, whichever is less.
SURGICAL SUTURE, NON-ABSORBABLE BRAIDED SILK SUTURE (QTY - 6000 DOZEN) BP/USP STANDARD OR EQUIVALENT STANDARDS ,GAUGE SIZE 3/0,BLACK,75CM LENGTH ATTACHED TO A 16MM (APPROX.)CURVED CUTTING EYELESS NEEDLE AND STERILE . EACH STERILE SUTURE PACKED INDIVIDUALLY IN PEEL / TEAR OPEN FOIL PACK AND LABELED ACCORDINGLY.	59054.400 Yards	1.	BLACK BRAIDED SILK SILICON COATED SUTURE STANDARD	Net to Net with Accountability clause
		2.	CHEVRON POUCHES PLAIN UNCOATED TYVEK EZ PEEL FILM STANDARD	As per packing policy or as applied for, whichever is less.
- SURGICAL SUTURE, NON-ABSORBABLE	24606.000	1.	BLACK BRAIDED SILK	Net to Net with

BRAIDED SILK SUTURE (QTY - 2500 DOZEN) BP/USP STANDARD OR EQUIVALENT STANDARDS ,GAUGE SIZE 3/0,BLACK,75CM LENGTH ATTACHED TO A 13MM (APPROX.)CURVED CUTTING EYELESS NEEDLE AND STERILE . EACH STERILE SUTURE PACKED INDIVIDUALLY IN PEEL / TEAR OPEN FOIL PACK AND LABELED ACCORDINGLY	Yards		SILICON COATED SUTURE STANDARD	Accountability clause
		2.	CHEVRON POUCHES PLAIN UNCOATED TYVEK EZ PEEL FILM STANDARD	As per packing policy or as applied for, whichever is less.
SURGICAL SUTURE, NON-ABSORBABLE BRAIDED SILK SUTURE (QTY - 2000 DOZEN) BP/USP STANDARD OR EQUIVALENT STANDARDS ,GAUGE SIZE 4/0,BLACK,75CM LENGTH ATTACHED TO A 13MM (APPROX.)CURVED CUTTING EYELESS NEEDLE AND STERILE . EACH STERILE SUTURE PACKED INDIVIDUALLY IN PEEL / TEAR OPEN FOIL PACK AND LABELED ACCORDINGLY	19684.000 yards	1.	BLACK BRAIDED SILK SILICON COATED SUTURE STANDARD	Net to Net with Accountability clause
		2.	CHEVRON POUCHES PLAIN UNCOATED TYVEK EZ PEEL FILM STANDARD	As per packing policy or as applied for, whichever is less.
SURGICAL SUTURE, NON-ABSORBABLE COATED , BRAIDED SILK SUTURE (QTY - 410 DOZEN) BP/USP STANDARD OR EQUIVALENT STANDARDS ,GAUGE SIZE 3/0,BLACK,75CM LENGTH ATTACHED TO A 25MM (APPROX.) HALF CIRCLE CUTTING BODIED EYELESS NEEDLE AND STERILE . EACH STERILE SUTURE PACKED INDIVIDUALLY IN PEEL / TEAR OPEN FOIL PACK AND LABELED ACCO	4035.380 yards	1.	BLACK BRAIDED SILK SILICON COATED SUTURE STANDARD	Net to Net with Accountability clause
		2.	CHEVRON POUCHES PLAIN UNCOATED TYVEK EZ PEEL FILM STANDARD	As per packing policy or as applied for, whichever is less.
SURGICAL SUTURE, NON-ABSORBABLE COATED ,BRAIDED SILK SUTURE (QTY - 500 DOZEN) BP/USP STANDARD OR EQUIVALENT STANDARDS ,GAUGE SIZE 3/0,BLACK,75CM LENGTH ATTACHED TO A 30 MM (APPROX.) HALF CIRCLE CUTTING BODIED EYELESS NEEDLE AND STERILE . EACH STERILE SUTURE PACKED INDIVIDUALLY IN PEEL / TEAR OPEN FOIL PACK AND LABELED ACC	4921.200 yards	1.	BLACK BRAIDED SILK SILICON COATED SUTURE STANDARD	Net to Net with Accountability clause
		2.	CHEVRON POUCHES PLAIN UNCOATED TYVEK EZ PEEL FILM STANDARD	As per packing policy or as applied for, whichever is less.
SURGICAL SUTURE, NON-ABSORBABLE COATED, BRAIDED SILK SUTURE (QTY - 500	4921.200 yards	1.	BLACK BRAIDED SILK SILICON COATED	Net to Net with Accountability

DOZEN) BP/USP STANDARD OR EQUIVALENT STANDARDS ,GAUGE SIZE 4/0,BLACK,75CM LENGTH ATTACHED TO A 16M M (APPROX.) HALF CIRCLE CUTTING BODIED EYELESS NEEDLE AND STERILE . EACH STERILE SUTURE PACKED INDIVIDUALLY IN PEEL / TEAR OPEN FOIL PACK AND LABELED ACC			SUTURE STANDARD	clause
		2.	CHEVRON POUCHES PLAIN UNCOATED TYVEK EZ PEEL FILM STANDARD	As per packing policy or as applied for, whichever is less.
SURGICAL SUTURE, NON-ABSORBABLE COATED ,BRAIDED SILK SUTURE (QTY - 1000 DOZEN) BP/USP STANDARD OR EQUIVALENT STANDARDS ,GAUGE SIZE 4/0,BLACK,75CM LENGTH ATTACHED TO A 20MM (APPROX.) HALF CIRCLE CUTTING BODIED EYELESS NEEDLE AND STERILE . EACH STERILE SUTURE PACKED INDIVIDUALLY IN PEEL / TEAR OPEN FOIL PACK AND LABELED ACCO	9842.400 yards	1.	BLACK BRAIDED SILK SILICON COATED SUTURE STANDARD	Net to Net with Accountability clause
		2.	CHEVRON POUCHES PLAIN UNCOATED TYVEK EZ PEEL FILM STANDARD	As per packing policy or as applied for, whichever is less.
SURGICAL SUTURE, NON-ABSORBABLE COATED ,BRAIDED SILK SUTURE (QTY - 600 DOZEN) BP/USP STANDARD OR EQUIVALENT STANDARDS ,GAUGE SIZE 5/0,BLACK,75CM LENGTH ATTACHED TO A 16MM (APPROX.)CURVED CUTTING BODIED EYELESS NEEDLE AND STERILE . EACH STERILE SUTURE PACKED INDIVIDUALLY IN PEEL / TEAR OPEN FOIL PACK AND LABELED ACCORDINGLY	5905.440 yards	1.	BLACK BRAIDED SILK SILICON COATED SUTURE STANDARD	Net to Net with Accountability clause
		2.	CHEVRON POUCHES PLAIN UNCOATED TYVEK EZ PEEL FILM STANDARD	As per packing policy or as applied for, whichever is less.
SURGICAL SUTURE, NON-ABSORBABLE COATED , BRAIDED SILK SUTURE (QTY - 600 DOZEN) BP/USP STANDARD OR EQUIVALENT STANDARDS , GAUGE SIZE 5/0,BLACK,45CM LENGTH ATTACHED TO A 20MM (APPROX.)CURVED CUTTING BODIED EYELESS NEEDLE AND STERILE . EACH STERILE SUTURE PACKED INDIVIDUALLY IN PEEL / TEAR OPEN FOIL PACK AND LABELED ACCORDINGL	3543.260 yards	1.	BLACK BRAIDED SILK SILICON COATED SUTURE STANDARD	Net to Net with Accountability clause
		2.	CHEVRON POUCHES PLAIN UNCOATED TYVEK EZ PEEL FILM STANDARD	As per packing policy or as applied for, whichever is less.

RA concerned may take further necessary action as per above decision of NC.

Case No.B-232	M/S Cipla Ltd.
Norms Committee Meeting No.23/10	F.No.01/82/050/01220/AM04
Meeting Date: 01.09.2009	RA F.No.03/24/040/01865/AM04
Adv.Lic.No.0310244320 dated 30.12.2003	
Committee decided to forward a copy of application to Department of Pharmaceuticals for their comments. Accordingly, case was deferred for 06.10.2009.	

Case No.B-233	M/S Grand Organics Pvt. Ltd.
Norms Committee Meeting No.23/10	F.No.01/82/050/01333/AM07
Meeting Date: 01.09.2009	RA F.No.17/24/040/00060/AM07
Adv.Lic.No.1710001464 dated 23.11.2006	
Committee decided to defer case for 06.10.2009 for comments of Department of C&PC.	

Case No.B-234	M/S Alkaloids Corporation
Norms Committee Meeting No.23/10	F.No.01/83/050/00482/AM08
Meeting Date: 01.09.2009	RA F.No.02/24/040/00269/AM08
Adv.Lic.No.0210107828 dated 04.01.2008	
Committee considered case as per agenda and in consultation with technical authority present in meeting decided to reject the case as there is no justification for enhancement in the quantity of inputs.	

Case No.B-235	M/S Ranbaxy Laboratories Ltd.
Norms Committee Meeting No.23/10	F.No.01/82/050/01384/AM09
Meeting Date: 01.09.2009	RA F.No.05/24/040/00582/AM09
Adv.Lic.No.0510232366 dated 11.12.2008	
Committee considered case as per agenda and in consultation with technical authority present in meeting, decided to amend the description of import item No.7 to read as "N Butyl Lithium (30% in Haxane) without any other change in the decision taken in 39/82 meeting held on 23.12.2008.	

Case No.B-236	M/S Aurobindo Pharma Ltd.
Norms Committee Meeting No.23/10	F.No.01/87/050/01143/AM06
Meeting Date: 01.09.2009	RA F.No.09/24/040/00358/AM06
Adv.Lic.No.0910025031 dated 28.12.2005	

Committee considered case as per agenda and in consultation with technical authority present in meeting decided to approve this case under combination of SION A-62 and A-68 as requested by the firm.

RA concerned may take further necessary action as per above decision of NC.

Case No.B-237	M/S Alembic Ltd.
Norms Committee Meeting No.23/10	F.No.01/87/050/00568/AM07 F.No.01/87/050/00569/AM07
Meeting Date: 01.09.2009	RA F.No.34/24/040/00154/AM07 RA F.No.34/24/040/00155/AM07
Adv.Lic.No.3410016993 dated 25.09.2006 Adv.Lic.No.3410016999 dated 25.09.2006	
Committee decided to examine the case on file.	

Case No.B-238	M/S Kusuma Pharma			
Norms Committee Meeting No.23/10	F.No.01/82/050/00015/AM10			
Meeting Date: 01.09.2009	RA F.No.03/94/040/01135/AM09			
Adv.Lic.No.0310514622 dated 03.04.2009				
Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/31/2008.Ch.II dated 21.07.2009, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Sodium Saccharin (Pure Dental Grade) 100% purity	1 kg	1.	Sodium Saccharin (BP) 99% purity	1.02 kg
RA concerned may take further necessary action as per above decision of NC.				

1	Case No.:591/24/83-ALC1/2007	Party Name:GANGWAL CHEMICALS (P) LTD.	Meet No/Date:23/82-ALC4/2009 01.09.2009	Status:Case Deferred
	HQ File :01/83/050/00315/AM08/	RLA File :03/94/040/00122/AM08/	Lic.No/Date:0310429161 11.05.2007	Defer Date:06.10.2009
	Decision :Committee decided to defer case for 06.10.2009 for comments of Ministry of FPI.			

2	Case No.:19/23/83-ALC1/2007	Party Name:SEQUENT SCIENTIFIC LIMITED	Meet No/Date:23/82-ALC4/2009 01.09.2009	Status:Case Deferred
	HQ File :01/83/050/00655/AM08/	RLA File :07/24/040/00234/AM08/	Lic.No/Date:0710052301	Defer

		04.07.2007	Date:06.10.2009
Decision : Committee decided to defer case for 06.10.2009 for comments of DC(MSME).			

3	Case No.:7/25/83-ALC1/2007	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:23/82-ALC4/2009 01.09.2009	Status:Case Deferred
	HQ File :01/83/050/01032/AM08/	RLA File :09/24/040/00231/AM08/	Lic.No/Date:0910031314 29.08.2007	Defer Date:06.10.2009
	Decision : Committee decided to defer case for 06.10.2009 for comments of Department of Pharmaceuticals.			

4	Case No.:35/27/83-ALC1/2007	Party Name:SHREE GANESH CHEMICALS	Meet No/Date:23/82-ALC4/2009 01.09.2009	Status:Case Deferred
	HQ File :01/83/050/01109/AM08/	RLA File :34/24/040/00089/AM08/	Lic.No/Date:3410019570 05.09.2007	Defer Date:06.10.2009
	Decision : Committee decided to remind Export Cell for their comments and defer the case for 06.10.2009.			

5	Case No.:53/15/82-ALC4/2008	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:23/82-ALC4/2009 01.09.2009	Status:Case Deferred
	HQ File :01/82/050/00693/AM09/	RLA File :31/24/040/00406/AM08/	Lic.No/Date:3110034279 01.07.2008	Defer Date:06.10.2009
	Decision : Committee decided to defer case for 06.10.2009 for comments of Department of C&PC.			

6	Case No.:16/18/82-ALC4/2008	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:23/82-ALC4/2009 01.09.2009	Status:Case Deferred
	HQ File :01/82/050/00769/AM09/	RLA File :03/95/040/00355/AM09/	Lic.No/Date:0310479455 21.07.2008	Defer Date:06.10.2009
	Decision : Committee decided to defer case for 06.10.2009 for comments of Department of C&PC.			

7	Case No.:1/20/82-ALC4/2008	Party Name:PAUSHAK LIMITED	Meet No/Date:23/82-ALC4/2009 01.09.2009	Status:Case Deferred
	HQ File :01/82/050/00793/AM09/	RLA File :34/24/040/00049/AM09/	Lic.No/Date:3410021924 25.07.2008	Defer Date:06.10.2009
	Decision : Committee decided to defer case for 06.10.2009 for comments of Department of Pharmaceuticals.			

8	Case No.:18/22/82-ALC4/2008	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:23/82-ALC4/2009 01.09.2009	Status:Case Deferred

	HQ File :01/82/050/00881/AM09/	RLA File :08/24/040/00076/AM09/	Lic.No/Date:0810073944 13.08.2008	Defer Date:06.10.2009
	Decision : Committee considered case as per agenda and observed that Jt. DGFT, Ahmedabad has issued the Advance Authorisation under para 4.7.1 of HBP based on the decision of NC held on 14.08.2007. It was also observed that the norms can not be calculated on the basis of earlier decision because there are two export products and the quantity of export product are different in the instant advance authorization. It was, therefore, decided to advise the RA to treat the Advance Authorisation issued under para 4.7 of HBP and to furnish a copy of application alongwith copy of advance authorization and technical details as per Appendix 33 for ratification of ad-hoc norms. Case stands deferred for 06.10.2009.			

9	Case No.:20/22/82-ALC4/2008	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:23/82-ALC4/2009 01.09.2009	Status:Case Deferred
	HQ File :01/82/050/00883/AM09/	RLA File :08/24/040/00070/AM09/	Lic.No/Date:0810073981 14.08.2008	Defer Date:06.10.2009
	Decision : Committee considered case as per agenda and observed that Jt. DGFT, Ahmedabad has issued the Advance Authorisation under para 4.7.1 of HBP based on the decision of NC held on 05.09.2007. It was also observed that the norms can not be calculated on the basis of earlier decision because there are two export products and the quantity of export product are different in the instant advance authorization. It was, therefore, decided to advise the RA to treat the Advance Authorisation issued under para 4.7 of HBP and to furnish a copy of application alongwith copy of advance authorization and technical details as per Appendix 33 for ratification of ad-hoc norms. Case stands deferred for 06.10.2009.			

10	Case No.:24/23/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:23/82-ALC4/2009 01.09.2009	Status:Case Deferred
	HQ File :01/82/050/00928/AM09/	RLA File :03/94/040/00512/AM09/	Lic.No/Date:0310483819 26.08.2008	Defer Date:06.10.2009
	Decision : Committee decided to defer case for 06.10.2009 for comments of Department of Pharmaceuticals.			

11	Case No.:32/29/82-ALC4/2008	Party Name:PAUSHAK LIMITED	Meet No/Date:23/82-ALC4/2009 01.09.2009	Status:Case Deferred
	HQ File :01/82/050/01114/AM09/	RLA File :34/24/040/00115/AM09/	Lic.No/Date:3410022467 06.10.2008	Defer Date:06.10.2009
	Decision : Committee decided to defer case for 06.10.2009 for comments of Department of Pharmaceuticals.			

12	Case No.:21/32/82-ALC4/2008	Party Name:VARUN MEDIMPEX INC.	Meet No/Date:23/82-ALC4/2009 01.09.2009	Status:Transferred to Different Section
	HQ File :01/82/050/01196/AM09/	RLA File :05/24/040/00347/AM09/	Lic.No/Date:0510229889 23.10.2008	
	Decision :Committee considered case as per agenda and in consultation with representative of DIPP present in meeting decided to transfer the case to NC-VII.			

13	Case No.:17/36/82-ALC4/2008	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:23/82-ALC4/2009 01.09.2009	Status:Case Deferred
	HQ File :01/82/050/01303/AM09/	RLA File :08/24/040/00170/AM09/	Lic.No/Date:0810076097 20.11.2008	Defer Date:06.10.2009
	Decision : Committee decided to defer case for 06.10.2009 for comments of Department of Pharmaceuticals.			

14	Case No.:16/39/82-ALC4/2008	Party Name:SHREE GANESH CHEMICALS	Meet No/Date:23/82-ALC4/2009 01.09.2009	Status:Case Deferred
	HQ File :01/82/050/01386/AM09/	RLA File :34/24/040/00162/AM09/	Lic.No/Date:3410022880 10.12.2008	Defer Date:06.10.2009
	Decision : Committee decided to remind Export Cell for their comments and defer the case for 06.10.2009.			

15	Case No.:40/39/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:23/82-ALC4/2009 01.09.2009	Status:Case Deferred
	HQ File :01/82/050/01410/AM09/	RLA File :03/94/040/01198/AM08/	Lic.No/Date:0310497955 15.12.2008	Defer Date:06.10.2009
	Decision : Committee decided to defer case for 06.10.2009 for comments of Ministry of E&F.			

16	Case No.:2/41/82-ALC4/2008	Party Name:BALAJI AMINES LIMITED	Meet No/Date:23/82-ALC4/2009 01.09.2009	Status:Case Deferred
	HQ File :01/82/050/01442/AM09/	RLA File :31/24/040/00244/AM09/	Lic.No/Date:3110036556 19.12.2008	Defer Date:06.10.2009
	Decision :Committee considered case as per agenda and observed that the firm was requested to furnish end use of export product vide their letter dated 09.07.2009, but no reply has been received. It was, therefore, decided to wait reply of the firm and defer the case for 06.10.2009.			

17	Case No.:14/42/82-ALC4/2008	Party Name:SURYA PHARMACEUTICAL LTD	Meet No/Date:23/82-ALC4/2009 01.09.2009	Status:Case Deferred
	HQ File :01/82/050/01492/AM09/	RLA File :22/24/040/00056/AM09/	Lic.No/Date:2210008531 24.12.2008	Defer Date:06.10.2009
	Decision : Committee decided to defer case for 06.10.2009 for comments of Department of Pharmaceuticals.			

18	Case No.:2/16/82-ALC4/2009	Party Name:SRINI PHARMACEUTICALS LTD.,	Meet No/Date:23/82-ALC4/2009 01.09.2009	Status:Case Deferred
	HQ File :01/82/050/00262/AM10/	RLA File :09/24/040/00091/AM10/	Lic.No/Date:0910038415 03.07.2009	Defer Date:06.10.2009

Decision : Committee decided to defer case for 06.10.2009 for comments of Department of Pharmaceuticals.

19	Case No.:1/23/82-ALC4/2009	Party Name:OTSUKA CHEMICAL (INDIA) LTD.	Meet No/Date:23/82-ALC4/2009 01.09.2009	Status:Case Deferred
	HQ File :01/82/050/00493/AM10/	RLA File :05/24/040/00195/AM10/	Lic.No/Date:0510248081 21.08.2009	Defer Date:06.10.2009
	Decision : Committee decided to defer case for 06.10.2009 for comments of Department of Pharmaceuticals.			

20	Case No.:2/23/82-ALC4/2009	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:23/82-ALC4/2009 01.09.2009	Status:Case Deferred
	HQ File :01/82/050/00494/AM10/	RLA File :05/24/040/00283/AM10/	Lic.No/Date:0510248083 21.08.2009	Defer Date:06.10.2009
	Decision :Committee decided to call for a copy of application, copy of Advance Authorisation and technical details as per Appendix 33 from RA/fir. Accordingly, case was deferred for 06.10.2009.			

21	Case No.:3/23/82-ALC4/2009	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:23/82-ALC4/2009 01.09.2009	Status:Case Deferred
	HQ File :01/82/050/00495/AM10/	RLA File :08/24/040/00127/AM10/	Lic.No/Date:0810082504 24.08.2009	Defer Date:06.10.2009
	Decision : Committee decided to defer case for 06.10.2009 for comments of Department of Pharmaceuticals.			

22	Case No.:4/23/82-ALC4/2009	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:23/82-ALC4/2009 01.09.2009	Status:Case Deferred
	HQ File :01/82/050/00496/AM10/	RLA File :08/24/040/00128/AM10/	Lic.No/Date:0810082513 24.08.2009	Defer Date:06.10.2009
	Decision : Committee decided to defer case for 06.10.2009 for comments of Department of Pharmaceuticals.			

23	Case No.:5/23/82-ALC4/2009	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:23/82-ALC4/2009 01.09.2009	Status:Case Deferred
	HQ File :01/82/050/00497/AM10/	RLA File :08/24/040/00129/AM10/	Lic.No/Date:0810082514 24.08.2009	Defer Date:06.10.2009
	Decision : Committee decided to defer case for 06.10.2009 for comments of Department of Pharmaceuticals.			

